

(e) if so, the progress in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) As per District Information System for Education (DISE) 2009-10, 54.31% schools have common toilets, 58.82% schools have girls' toilets and 92.60% schools have drinking water facility at the elementary stage of education.

(b) to (c) In writ petition (civil) No. 631 of 2004 Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, Hon'ble Supreme Court has directed, in its order dated 10th October, 2011 all States and Union Territories to ensure that toilet facilities are made available in all schools on or before 30th November 2011. Hon'ble Court also directed that in case it is not possible to have permanent construction of toilets, at least temporary toilets need to be provided in the schools on or before 30th November, 2011 and permanent toilets be made available by 31st December, 2011. Hon'ble Supreme Court had directed the Chief Secretaries/Administrators of all the States/Union Territories to file their affidavits on or before 30th November, 2011.

(d) and (e) The Ministry of Drinking Water and Sanitation is implementing the Jalmani Programme under which 100% central assistance is given to States to install stand alone water purification systems in water deficient rural schools. The Ministry has provided a sum of Rs. 200 crore to install one lakh water purification systems.

Setting up of Kendriya Vidyalayas

†1328. SHRI BALAVANT ALIAS BAL APTE:

SHRI ANIL MADHAV DAVE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to set up Kendriya Vidyalayas in all parts of the country;

(b) if so, the places identified for this so far;

(c) the details of requests for opening such schools received from various State Governments and Members of Parliament during last one year;

(d) the decision taken on each of these requests; and

†Original notice of the question was received in Hindi.

(e) the places where Kendriya Vidyalayas would be started during the next year along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process subject to availability of funds and requisite proposals from the State Government/Union Territories in accordance with the prescribed norms. Till date, 1086 KVs are functional in various parts of the country.

(c) to (e) During the last one year from 01.12.2010 to 30.11.2011, 96 proposals have been received from various State Governments/Union Territories and Institutions for setting up of new KVs. However, there is no sanction to set up any new KV during the current financial year.

Requirement of classrooms in schools

1329. SHRI R.C. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 2.9 lakh classrooms are required at the elementary and 1.8 lakh classrooms are required at the secondary level in the country;

(b) if so, to what extent the SSA is helping in sanctioning the above classrooms for primary education; and

(c) to what extent Rashtriya Madhyamik Shiksha Abhiyan (RMSA) is helping in sanctioning and constructing classrooms for secondary level students in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) It is estimated that approximately 2.91 lakh classrooms at elementary and 1.77 lakh classrooms at secondary stage of education are required.

(b) Under Sarva Shiksha Abhiyan (SSA), a total of 15.93 lakh classrooms have been sanctioned since inception, including 2.68 lakh in the year 2010-11 and 2.20 lakh in 2011-12.

(c) Under Rastriya Madhyamik Shiksha Abhiyan (RMSA), 48,884 classrooms have been sanctioned during 2009-10 to 2011-12 to fill the gap.